

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2016  
NAME OF THE PETITIONER(S) : A.K. MANSOOR  
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A.M. SRIDHARAN  
&  
B.UDHAYA KUMAR  
S.P. MURALI KRISHNAN

COUNSEL FOR  
PETITIONER



COUNSEL for Respondent 1  
and R4

S. P. Murali Krishna

RAMALINGAM. VA  
FOR WNS LAW CHAMBERS

COUNSEL FOR  
R2, R3 & R5



(3)

[CP/24/2016]

**ORDER**

On the submission made by the Respondents' Counsel that the respondents also moved Company Petition under Section 241/242 against the Petitioner herein, the Registry is hereby directed to post this Company Petition as well as Company Petition 12/2018 for hearing on **12.11.2018**.

Meanwhile, the parties are hereby directed to complete pleadings, if any, within three weeks by filing reply, rejoinder, if any, within three weeks thereof.

**Sd/-**

**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

**Sd/-**

**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

knp